

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject:- Amendment to the High Court of Jammu & Kashmir and Ladakh (Designation of Senior Advocates) Rules, 2025.

NOTIFICATION

No: 2103 of 2025/RG

Dated: 2 .07.2025

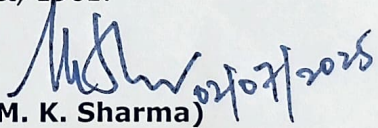
In exercise of powers conferred by Article 227(2)(b) of Indian Constitution read with Sections 34(1) and 16(2) of the Advocates Act, 1961, the High Court of Jammu and Kashmir & Ladakh hereby makes the following amendments in **The High Court of Jammu & Kashmir and Ladakh (Designation of Senior Advocates) Rules, 2025** notified vide notification No. 1784 of 2025/RG/LP dated 29.05.2025:-

Rule 2(i) shall be substituted by the following:-

2. Definitions

"(i) **"Advocate"** means an advocate entered in any roll under the provisions of the Advocates Act, 1961."

By Order.


(M. K. Sharma)

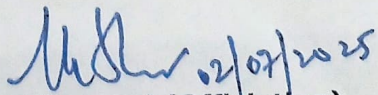
Registrar General (Officiating)

No:- 35332-51/RG/GS

Dated: 2 .07.2025

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
4. Director, J&K Judicial Academy, Srinagar;
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
6. Registrar (I.T) Computers, High Court of J&K and Ladakh, Srinagar;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
8. All Principal District and Sessions Judges, UTs of J&K and Ladakh;
9. President, J&K High Court Bar Association, Jammu/Srinagar;
10. Private Secretary to Learned Advocate General, Jammu/Srinagar;
..... for information and necessary action.
11. Secretary, Bar Council of India, New Delhi for information.
12. Manager, Government Press, Jammu/Srinagar for publication in the Government Gazette.
13. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
14. Incharge Library, High Court Wing, Srinagar/Jammu for information and for keeping the record of the same.
15. Order File.


Registrar General (Officiating)